



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat (Srinagar/Jammu)

Subject: - Transfer of District Court Complex, Kishtwar to the Revenue Department.

Reference: - (i) Letter no. 25764-66/info dated 12.10.2017 from the Registrar General, J&K High Court.  
(ii) Letter No. 601/RA/WPPIL-20/2015/582-585 dated 22.06.2017 from the Revenue Attorney, with Divisional Commissioner Jammu.

Government Order No: 5430 LD (Sts) of 2017  
Dated: 21-11-2017

Sanction is accorded for handing over of District Court Complex, Kishtwar to the Revenue Department in lieu of transfer of old DC office Complex at Kishtwar to the High Court for Housing sub-ordinate courts, headquartered at Kishtwar

It is further ordered that the Deputy Commissioner, Kishtwar will constitute a committee with a representative from the Sub-ordinate Judiciary, to be nominated by the Principal District & Sessions Judge, Kishtwar to prepare an inventory of all the stock, furniture etc and other details regarding the Revenue Complex for its handover to the Principal District & Sessions Judge, Kishtwar

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government  
Dated. 21-11-2017.

No. LD (Sts) 2009-10/106

**Copy to the:-**

1. Principal Secretary to Hon'ble Chief Minister.
2. Commissioner Secretary to Government, Revenue Department.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Jammu. He is requested to take necessary action in this behalf.
5. Principal Secretary to the Hon'ble Chief justice, J&K High Court for information of the Hon'ble Chief Justice.
6. Principal district & Sessions Judge, Kishtwar with the request to take over the possession of Revenue Complex (Old) from the Deputy Commissioner, Kishtwar after making proper inventory in this regard.
7. Deputy Commissioner, Kishtwar for information and necessary action.
8. Special Assistant to Hon'ble Minister for Law, Justice for information of the Hon'ble Minister.
9. Government Order file.
10. Concerned file

  
(Parvaiz Ahmad Lone)  
Assistant Director (P&S),